

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1196 of 2019

In the matter of:

Chitra Deshmukh

.....Appellant

Vs

Punjab National Bank & Anr.

.....Respondents

Present:

**For Appellant:- Mr. Saurabh Jain, Ms. Bhavishya Singh and Mr. Aditya,
Advocates**

For Respondents :- Mr. Karan Gandhi and S. Saini, Advocates.

ORDER

13.03.2020- Due to paucity of time, the matter could not be taken up.

List the matter 'For Hearing' on **30th March, 2020.**

**(Justice Venugopal M.)
Member (Judicial)**

**(V.P. Singh)
Member (Technical)**

**(Shreesha Merla)
Member (Technical)**

SC/NN